

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

17. C.P.(IB)-4481(MB)/2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM           JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T)   HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

**NAME OF THE PARTIES: - Knowell Corporation**  
**V/s**  
**Card Pro Solutions Pvt Ltd**

**APPEARANCES: -**

**FOR OPERATIONAL CREDITOR :           Adv. Pratibha Rupnawar**  
**FOR CORPORATE DEBTOR            :       Absent.**

**Section: U/s 9 of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **14.02.2023**.

Sd/-

**SHYAM BABU GAUTAM**  
**Member (Technical)**

Aarti

Sd/-

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**